

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 119

CP (IB) No.37/Chd/Hry/2019

IN THE MATTER OF:

Saikruthi Minmet (India) Limited

...Petitioner-Operational Creditor

Versus

Parkash Industries Limited

... Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 12.06.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 31.07.2024.

Sd/-

Court Officer

12.06.2024
Priyanka